CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE - 560 038.

Contempt Petition No.21 of 1995 in

Dated: 29 MAR 1995

APPLICATION NO. 1215 of 1994

APPLICANTS: Sri. Madappa,

V/S.

RESPONDENTS: Gen.Surinder Nath, Vice-Chief of Army Staff, Army Headquarters, New Delhi

To

- 1. Sri.M.S.Anandaramu, Advocate, No.27, First Floor, First Maih, Chandrashekar Complex, Gandhinagar, Bangalore-560009.
- 2. Sri.M. Vesudeva Rao, Addl. Central Govt. Stng. Counsel, High Court Bldg, Bangalore-560 001.

Subject:- Ferwarding copies of the Orders passed by the Central Administrative Tribunal, Bangalore-38.

Please find enclosed herewith a copy of the Order/ Stay Order/Interim Order, passed by this Tribunal in the above mentioned application(s) on 15-03-1995.

Issued on

for

DEPUTY REGISTRAR

Ule

Soi Madappa

V/g. Gen. Surinder North. Nice-Chief of

CPNO. 21/55 m 02 1215/94

Date Office Notes

Orders of Tribunal

PKAVC/TVRMA

15.3.1995

ORDER

Now that the petitioner is satisfied with the compliance of the directions made by this Tribunal while disposing of O.A.No.1215/94, Shri Anandaramu says that he is withdrawing this contempt petition. His statement is recorded and the contempt petition dismissed as withdrawn.

Sdr

MEMBER [A]

VICE-CHAIRMAN



TRUE COPY

Section Officer ? Central Administrative Tribunal

Bangalore Bench Bangalore